

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Friday the 09th day of June 2023 at 10.30 a.m
(VIRTUAL MODE)

In the Court of Hon'ble M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 131/2023	M/s Canara Bank & Anr. Vs Mr. Nitin Vishwanath Panchal RP of Galada Power and Telecommunication Ltd	Mr. ML Ganesh	Mr. VVSN Raju For Caveator
2	Comp App (AT) (CH) (Ins) No. 157/2023 For Condone Delay IA No. 521/2023 Delay in refiling IA No. 520/2023 For Stay IA No. 522/2023	Future Ventures Private Limited (Erstwhile Paptrade India Private Limited) Vs Prathap Pillai, RP of M/s. Tenny Jose Ltd.	Mr. Pradeep Joy	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No. 37/2023 For Stay IA No. 168/2023	Consortium of Prudent Arc Ltd. Vs Ravi Sankar Devarkonda & 2 Ors	Ms. Deepika Murali	Mr. Vinod Kumar- R1 Mr. Edward James- R2 Mr. Adithya Reddy- R3

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No. 130/2023 Leave to file IA No. 439/2023 For Exemption IA No. 441/2023 For Stay IA No. 440/2023	Trimex Industries Private Limited Vs Bhuvan Madan, RP of Sathavahana Ispat Ltd. & Anr. WITH	Mr. Surya Teja SS Nalla	M/s Juris Corps Ms. Jinal Shah For Caveator M/s. S & A Law Offices- R2

5	Comp App (AT) (CH) (Ins) No. 132/2023 Leave to file IA No. 442/2023	Trimex Industries Private Limited Vs Sathavahana Ispat Limited & 3 Ors.	Mr. Surya Teja SS Nalla	M/s Juris Corps Ms. Jinal Shah For Caveator M/s. S & A Law Offices- R3
6	Comp App (AT) (CH) (Ins) No. 215/2021 For Stay IA No. 433/2021 For Direction IA No. 498/2021 & 686/2022 For Adv. Hg. IA No. 434/2021 & 746/2022 For Adv. Hg. IA No. 328/2023	Amlika Mercantile Private Ltd. Vs. Keytrade AG & 2 Ors	Mr. G Balasubramanian Mr. Mohit Kumar	Mr. Bharadwaja Ramasubramaniam - R1 Mrs. Mummaneni Vazra Laxmi- R3

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App (AT) (CH) No. 2/2022 For Condone Delay IA No.10/2022 For Stay IA No. 11/2022	Shibu John & 3 Ors Vs Transmarine Services India P Ltd & 4 Ors	M/s Surana & Surana	Ms. Elambharathi- R4 & R5 Mr. NP Vijayakumar- R2
8	Comp App (AT) (CH) No.51/2022 For Stay IA No. 578/2022 For Additional docs IA No. 148/2023	Uma Packaging and Anr Vs Tirumalaturupati Constructions India Pvt Ltd and 7 Ors	Mr. Y. Suryanarayana	Mr. K.Manivannan R2
9	Comp App (AT) (CH) No. 56/2022 For Condone Delay IA No. 640/2022	Eldorado Avenues Pvt. Ltd Vs Rege Engredea Pvt. Ltd. & 3 Ors	Mr.Y Suryanarayana	Mr. Aashish Jain Lunia- R1-R3
10	Comp App (AT) (CH) (Ins) No. 199/2022	Bank of India Vs Pavan Kankani and Anr WITH	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Pavan Kankani,Erstwhile IRP/RP/R1
11	Comp App (AT) (CH) (Ins) No. 200/2022	Bank of India Vs Pavan Kankani and Anr WITH	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Pavan Kankani,Erstwhile IRP/RP/R1

12	Comp App (AT) (CH) (Ins) No. 201/2022	Bank of India Vs Pavan Kankani and Anr WITH	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Pavan Kankani,Erstwhile IRP/RP/R1
13	Comp App (AT) (CH) (Ins) No. 202/2022	Bank of India Vs Pavan Kankani and Anr WITH	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Pavan Kankani,Erstwhile IRP/RP/R1
14	Comp App (AT) (CH) (Ins) No. 203/2022	Bank of India Vs Pavan Kankani and Anr	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Pavan Kankani,Erstwhile IRP/RP/R1
15	Comp App (AT) (CH) (Ins) No.224/2022 For Stay IA No. 481/2022 To Vacate IA No. 766/2022	Virigineni Anjaiah Vs Pridhvi Asset Reconstruction and Securitization company Ltd. & Anr	Mr. K. Ravindranath Mr. P.Pratap	Mr. Surya Teja Nalla- R1
16	Comp App (AT) (CH) (Ins) No. 342/2022	M/s Bank of India Vs Kalpana.G, Liquidator for M/s Nithin Grains and Mills (P) Ltd WITH	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Eswara Rao
17	Comp App (AT) (CH) (Ins) No. 343/2022	M/s Bank of India Vs Kalpana.G, Liquidator for M/s Ramanasree Logistics (P) Ltd WITH	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Eswara Rao
18	Comp App (AT) (CH) (Ins) No. 344/2022	M/s Bank of India Vs Kalpana.G, Liquidator for M/s Ramanasree Consumer Products (P) Ltd WITH	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Eswara Rao
19	Comp App (AT) (CH) (Ins) No. 345/2022	M/s Bank of India Vs Kalpana.G, Liquidator for M/s Nithin Nutritions (P) Ltd WITH	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Eswara Rao
20	Comp App (AT) (CH) (Ins) No. 346/2022	M/s Bank of India Vs Kalpana.G, Liquidator for M/s Nithin Proteins (P) Ltd	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Eswara Rao

21	Comp App (AT) (CH) (Ins) No.388/2022 For Condone Delay IA No. 924/2022 For Stay IA No. 925/2022 For Exemption IA No. 926/2022	Immaneni Eswara Rao Erstwhile RP of M/s Segno Ceramics Pvt Ltd Vs Narahari Prasad Narasimha Rao Director (Suspended) & 4 Ors.	Mr. Avinash Krishnan Ravi	Mr. Arjun Suresh
22	Comp App (AT) (CH) (Ins) 390/2022	Canara Bank Vs M/s. DAAJ Hotels & Resorts Private Limited	Mr. ML Ganesh	Mr. Abhishek Jenasen
23	Comp App (AT) (CH) (Ins) No. 21/2023 For Condone Delay IA No. 67/2023 Leave to file IA No. 69/2023 For Exemption IA No. 68/2023 For Stay IA No. 66/2023	Kolla Koteswar Rao Vs Leesa Lifesciences Pvt. Ltd. & Anr	Mr. SM Vivekanandh	Mr. Pranava Charan-R1/For Caveator Mr. Kaushik Narayanan- R2/For Caveator
24	Comp App (AT) (CH) No. 39/2023 For Condone Delay IA No. 393 & 394/2023 For Exemption IA No. 395/2023	Mr. Mukund Ghanshyamdasji Maheshwari & Anr. Vs Shrikant Gopilal Rathi & 8 Ors.	Mr. S Karthik	Mr. Y Suryanarayana- R1- R3

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
25	TA (AT) No. 100/2021 (CA (AT) No. 209/2019)	Keerti Anurag Investments Pvt. Ltd. & Anr Vs Sai Anupama Agencies Pvt. Ltd. & 15 Ors	Mr. Aashish Jain Lunia	Mr. Yogesh Jagia
26	Comp App (AT) (CH) (Ins) No. 205/2021 For Stay IA No. 411/2021	State Tax Officer Vs. Shri. Bijoy Prabhakaran Pulipra	Mr. EK Kumaresan	Mr. Bijoy P Pulipra
27	Comp App (AT) (CH) (Ins) No.235/2021 For Directions IA No. 495 & 496/2021	Sawraj Kumar Vs. Expat Projects and Development Pvt Ltd	Mr. Kaushik Ramaswamy	M/s Uday Shankar Associates

28	Comp App (AT) (CH) (Ins) No. 314/2021 For Stay IA No. 657/2021	Harihara Siva Subramaniam Vs G.V. Ravikumar Liquidator of Tiruppur Surya Textiles Pvt. Ltd WITH	M/s King & Partridge	Mr. B Ramanakumar
29	Comp App (AT) (CH) (Ins) No. 315/2021 For Stay IA No. 658/2021	Trippur Suryaprabha Group Trust Vs G.V. Ravikumar Liquidator of Tiruppur Surya Textiles Pvt. Ltd	M/s King & Partridge	Mr. B Ramanakumar
30	Comp App (AT) (CH) (Ins) No.12/2022	M/s. Alturas Trading Corp Vs VRMX Concrete India Pvt Ltd.	Ms. Revathi Manivannan	Mr. Thirumavalavan
31	Comp App (AT) (CH) (Ins) No.175/2022 For Stay IA No. 400/2022	Mr. Pranit Joshi Vs PRC International Hotels PVT Ltd & Anr	Mr. PK Paneer Selvam	Ms. MS Elamathi Mr. AK Vijay Maghesh- R2
32	Comp App (AT) (CH) (Ins) No. 237/2022 Additional Docs. IA No. 836/2022	Y S Rajesh Reddy (Suspended director of M/s ASIP Private Limited - Corporate Debtor) Vs. State Bank of India & Anr	Mr. M Srinivas	Mr. VVSN Raju- R1 Mr. AG Sathyanarayana- R2
33	Comp App (AT) (CH) (Ins) No 305/2022 For Stay IA No. 114/2023	Arkie Atelier Design India Pvt Ltd. Vs Nippon Life India AIF Management Ltd & Anr.	Mr. SM Sundaram	Mr. JR Jayant
34	Comp App (AT) (CH) (Ins) No. 387/2022 For Urgent Hearing IA No. 922/2022 For Stay IA No. 921/2022 To Adv Hg IA No. 201/2023	Mr VVV Satyanarayana Rao Vs India Infrastructure Finance Company Ltd.& 2 Ors	Mr. Yogesh Jagia	Mr. Amir Bavani - R1 M/s. Khaitan Legal Associates- R2 & R3
35	Comp App (AT) (CH) (Ins) No. 43/2023 For Stay IA No. 157/2023	Lingamaneni Landmarks Developers Pvt. Ltd. Vs Sanjay Kumar Mishra	Mr. A Murali	Ms. Poornima Hatti- R1 Mr. Edward James- R2

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500